

FORM- G

INVITATION FOR EXPRESSION OF INTEREST FOR

CIRP OF NOEL PHARMA (INDIA) PRIVATE LTD. ENGAGED IN THE MANUFACTURING OF SEMI-ETHICAL, GENERIC & OTC (OVER THE COUNTER) - FMCG PHARMACEUTICAL MEDICINES AT KHASRA NO. 66/3 & 67/2, JUDIKALAN, SAI ROAD, BADDI, DISTRICT SOLAN, HIMACHAL PRADESH, 173205

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Noel Pharma (India) Pvt. Limited PAN: AAECN1726D CIN: U24100TG2012PTC084182
2.	Address of the Registered Office	2-18-5/5B, SBH Colony, Uppal, K.V. Rangareddy, Uppal, Telangana, India, 500039
3.	URL of website	http://noelpharma.ibc2016.net/
4.	Details of place where the majority of fixed assets are located	Khasra No. 66/3 & 67/2, Judikalan, Sai Road, Baddi, District Solan, Himachal Pradesh, 173205
5.	Installed capacity of main products/services	N.A.
6.	Quantity and value of main products/ services sold in last financial year	N.A.
7.	Number of employees/ workmen	Nil
8.	Further details, including the last available financial statements (with schedules) of two years, & lists of creditors, are available at URL:	Details can be sought by sending a request to Resolution Professional at cirpnoelpharma@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending a request to Resolution Professional at cirpnoelpharma@gmail.com
10.	Last date for receipt of expression of interest	06.10.2026
11.	Date of issue of the provisional list of prospective resolution applicants	16.10.2026
12.	Last date for submission of objections to the provisional list	21.10.2026
13.	Date of issue of the final list of prospective resolution applicants	31.10.2026
14.	Date of issue of information memorandum, evaluation matrix & request for resolution plans to prospective resolution applicants	05.11.2026
15.	Last date for submission of Resolution Plans	05.12.2026
16.	Process email id to submit Expression of Interest	cirpnoelpharma@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Not informed by the suspended Management

Note: Persons disqualified under section 29A of the Code are ineligible to submit Expression of Interest. For detailed clause of section 29A, you may access www.ibbi.gov.in

Sd/-

Prem Chand Goyal

Resolution Professional

In the Matter of M/s Noel Pharma (India) Pvt Limited

Regn. No. IBBI/IPA-001/IP-P01780/2019-2020/12710

AFA Valid upto: 31.12.2026

Email Id: pcg47758@gmail.com

Email Id for Correspondence: cirpnoelpharma@gmail.com

Contact: 9813621782

Date: 21.09.2026

Place: Patiala

Address for correspondence: Address- SCO 26, Level-III, Shri

Balaji Complex, Old Ambala Road, Dhakauli, Zirakpur-140603